

(a) and (b). Doordarshan endeavours to mount programmes in various formats based on their programme requirements and topicality. The telecast of Janwani Programme is also, therefore, dependent on their programme requirements which vary from time to time.

**Ban on Advertisements of 'Pan Masala' and 'Cigarette'**

2749. SHRI DAU DAYAL JOSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to impose a ban on posters and advertisements in magazines, newspapers, Radio and T.V. regarding 'Pan Masala', and Cigarette;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS): (a) to (c). The print media advertisements on the two products invariably carry the statutory warning. As the Press enjoys professional freedom, the question of Government imposing a ban on newspaper advertisements does not arise.

In so far as the electronic media is concerned, they have been prohibited from putting advertisements on the two products.

[English]

**Telephone Connections after Issue of O.B. Numbers In Delhi/Bombay**

2751. SHRI MOHAN RAWALE:  
SHRI MOHAN SINGH:  
DR. GUNAWANT RAMBHAU  
SARODE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone connections sanctioned earlier and in respect of OB numbers were issued in March, 1991 have been installed;

(b) if not, the reasons for not providing the Telephones to those whom OB numbers were issued in Delhi, Mumbai and other parts of the country;

(c) the number of such telephone connections sanctioned and OB number issued but not yet installed; and

(d) the time by which such telephone connections are likely to be installed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

**MESO Project**

2752. SHRI LALIT ORAON: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to cover those blocks under 'MESO Project' where more than fifty per cent residents belonging to scheduled tribes;

(b) the blocks covered under this project in the States of Bihar till now; and

(c) the blocks covered by the Government under this project in the year 1991-92?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). The information is being collected.